

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021
SECTION	66 IBC
NAME OF PARTIES	GEORGE VARKEY (RP) OF PERIYAR AGRO FOOD INDUSTRIES PVT LTD V/S MOHAMMED RIYAZ & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	OMEGA ALLIANCE.

09 April 2024

O R D E R

IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **10.04.2024**

IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **10.04.2024**

IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **10.04.2024**

IA(IBC)/223/KOB/2023 IN IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021

Learned Counsel, Mr. Sherry Samuel Oommen appears physically on behalf of the applicants and partly submitted his arguments.

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Respondent. Learned RP, Mr. Goerge Varkey appears through virtual mode.

At the request of the parties, list this matter for further arguments on **10.04.2024**.

IA(IBC)/224/KOB/2023 IN IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021

Learned Counsel, Mr. Sherry Samuel Oommen appears physically on behalf of the applicants and partly submitted his arguments.

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Respondent. Learned RP, Mr. Goerge Varkey appears through virtual mode.

At the request of the parties, list this matter for further arguments on **10.04.2024**.

IA(IBC)/225/KOB/2023 IN IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021

Learned Counsel, Mr. Sherry Samuel Oommen appears physically on behalf of the applicants and partly submitted his arguments.

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Respondent. Learned RP, Mr. Goerge Varkey appears through virtual mode.

At the request of the parties, list this matter for further arguments on **10.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**